

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1763

ANSWERED ON:04.12.2012

REVIEW OF POVERTY ALLEVIATION PROGRAMMES NO

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) Whether the Union Government has conducted any review or monitors the poverty alleviation programmes, in the various parts of the country, State-wise including Bihar; and

(b) if so, the details and the outcome thereof during each of the last three years and the current year, State-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) & (b): Yes, Madam. The Government has held from time to time national, regional and State level reviews on Swarna Jayanti Shahari Rozgar Yojana (SJSRY), including the implementation of the programme in Bihar. Based on the review, the following key suggestions have been made to State Governments, including Bihar:

(i) Adoption of area approach in the implementation of Urban Self Employment Programme (USEP), Urban Women Self-Help Programme (UWSP) and Skills Training for Employment Promotion amongst the Urban Poor (STEP-UP) and saturation approach in capacity building at all levels duly involving the community and non-government/community-based organizations;

(ii) Seeking assistance of the National Skill Development Corporation (NSDC) in the conduct of market scans, identification of top 10-20 trades in cities and states for which market demand for jobs exist and development of skills training strategy for the urban poor;

(iii) Identify most reputed skills training providers whose credentials are recognized by the industry, developing suitable curricula in consultation with industry, designing of robust learning assessment and certification, systems, conducting of placement-linked programmes effectively and tracking the progress made by the skill trained;

(iv) Rationalising various components of expenditure on skills training in different trades in different cities;

(v) Establishing a robust administrative structure for SJSRY with due convergence of efforts of the cells established under SJSRY and other scheme;

(vi) Making the issues of loan sanction to the urban poor under SJSRY a regular agenda in State and District Level Bankers Committee Meetings;

(vii) Undertaking impact assessment of SJSRY through the tools of concurrent evaluation and social audit.